

बन्धन शास्त्रास्त्र राज्य सरकार को सौंप दिये जाते हैं ।

12 hrs.

**REPORTED RAIDS ON CERTAIN VILLAGES IN WEST BENGAL**

**SHRIMATI ILA PALCHOUDHURI (Krishnagar) :** Sir, there has been very disconcerting news from West Bengal in today's papers that 2,000 men raided a village and hacked two people to pieces. These are said to be CPI (M) people. Not only had they gheraoed the thana but it was only after those who were arrested were let off that the gherao was lifted.....

(Interruption)

**MR. SPEAKER :** We are having a debate at 4 O'clock on this.

**SHRIMATI ILA PALCHOUDHURI :** The Government should make a statement on this, if necessary, after verifying it from the West Bengal Government.

12.01 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE:**

**Reported violation of air corridor between West and East Pakistan by Pakistani aircraft**

**SHRI D. N. PATODIA (Jalore) :** Sir, I call the attention of the Minister of Defence to the following matter of urgent public importance and I request that he may make a statement thereon:--

Reported continuous and wilful violation of the air corridor between West and East Pakistan by Pakistani aircraft over the territory of India.

**THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) :** Mr. Speaker, Sir, I have to inform the House that on 30th October 1969, a Pakistan Air Force C 130 aircraft over flying Indian territory between Dacca and Karachi flew up to 5 nautical miles outside the Pre Determined Route for a distance of 160 nautical miles.

This was, by any standard, a serious violation of Indian air-space and continued in spite of the fact that the Flight Control at Calcutta repeatedly asked the aircraft to return to the Pre-Determined Route. The Pakistan Air Force C-130 returned to the Pre-Determined Route only after our aircraft were sent to intercept it.

We have lodged a strong protest against the continued and frequent violation of Pre-Determined Route by Pakistan Aircraft over flying Indian territory. We have urged to Government of Pakistan to give firm instructions to the crew of all aircraft over flying Indian territory to remain strictly within the Pre-Determined Routes.

**SHRI RANJEET SINGH (Khalilabad) :** Our Defence Minister has one weapon, the weapon of protest.

**SHRI D. N. PATODIA :** It is a very serious matter and the Hon. Minister by making a statement has concealed much more than what he has revealed.

**SHRI RANJEET SINGH :** We seriously protest to him.

**SHRI D. N. PATODIA :** This corridor facility given to Pakistan came out of an agreement signed between India and Pakistan more than two years ago by which Pakistan allowed only one Indian military courier plane to fly over their territory. Indian plane was to be fully searched at Karachi; no photographic material was permitted to be taken and the crew was not permitted to move out of the airport. In return, India allowed Pakistan to fly all sorts of military and combat planes, to transport all sorts of military equipment, to halt at Lucknow and to permit the crew to move out of the airport, mix with the civilians and make all sorts of investigations.

This agreement about which violation has been reported now has done no good to India. In fact, it has done a lot of damage to India. In course of these more than two years, all our missile sites of India have been thoroughly photographed by them and they have been able to locate the gap points of our radar system by which, in future, these Pakistani aircraft